

1	2	3	4	5
Delhi	2	4,242	1	9
Goa, Daman and Diu	5	570	—	—
Lakshdweep	....	....	....	....
Mizoram	....	....	....	....
Pondicherry	....	....	—	—
<b>TOTAL</b>	<b>342</b>	<b>191,601</b>	<b>187</b>	<b>71,870</b>

(P) = Provisional.

(—) = Nil.

(..) = Not Available.

(\*) = Closures are due to reasons other than Industrial Disputes and include both permanent and temporary closures but exclude 'off season' closures.

#### Symposium on Environment and Industrial Safety

1011. SHRI HANNAN MOLLAH : Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware of the proceedings of a Symposium on "Environment and Industrial Safety" held recently at New Delhi from 2nd to 5th February, 1985;

(b) if so, whether Government are studying the various important suggestions made at the symposium to tackle the problems of industrial safety and environmental preservation in the light of recent gas tragedy at Bhopal and other industrial accidents that took place in the country recently; and

(c) if so, the remedial steps being taken as suggested by the said symposium to avert such industrial accidents and pollution of environment ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Yes, Sir.

(b) and (c). The Seminar discussed various aspects concerning environmental safety, nuclear safety and radiological protection and contribution of trade union movement in tackling the industrial environment and accident problems. The recommendations of the Symposium are being finalised.

#### National Seminar on Metropolitan Transport

1012. SHRIMATI GEETA MUKHERJEE :  
SHRIMATI MADHURI SINGH :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether his attention has been drawn to the speech made by the Minister of State in the Ministry of Planning (Shri K. R. Narayanan), while inaugurating the National Seminar on Metropolitan Transportation in Delhi on 1 March, 1985, wherein he stressed the need for priority to the public transport system particularly an efficient bus service to meet the needs of the vast majority of the commuters; and

(b) if so, the conclusions reached at the Seminar and Government's reaction to the suggestions made at the Seminar ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes, Madam.

(b) The proceedings of the Seminar and the summary of recommendations made therein, have, however, not been received from the organisers.

#### CLUSA Oilseeds Project

1013. SHRI SRIHARI RAO : Will the Minister of AGRICULTURE AND

**RURAL DEVELOPMENT** be pleased to state :

(a) whether Government are aware of the dismal picture in oilseeds production leading to imports touching Rs. 1200 crores in 1983-84 which are expected to touch Rs. 3000-4000 crores by 1990 as per World Bank estimates;

(b) whether Rs. 116 crore CLUSA oilseeds project started in 1979 has been successful in achieving its targets and if so, details thereof;

(c) whether any independent evaluation has been made of this project and the reports provided to the Parliament and if not reasons thereof; and

(d) whether the ICAR and other institutions have made claims of new varieties which are not true and if so, corrective steps taken ?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) :** (a) The oilseeds production has made a significant increase in Sixth Plan. The production has increased from a level of 87.4 lakh tonnes in 1979-80 to 128.1 lakh tonnes in 1983-84. The Sixth Plan oilseeds production target of 130 lakh tonnes is likely to be achieved. However, the imports of edible oils the past have been made to meet the increasing demand mainly due to rise in population. Further, it is too early to say regarding value of imports of edible oils in 1990. The quantum of edible oils to be imported in each year is decided by the Government taking into consideration the demand and production of indigenous oils in the country, foreign exchange availability and international prices etc.

(b) The National Dairy Development Boards Oilseeds Project of Rs. 150 crores initiated in 1979, has achieved its objectives in as much as seven oilseeds growers cooperative federations have been registered in seven oilseeds growing States for assisting in production, procurement, processing and marketing of oilseeds and vegetable oils.

(c) The last evaluation of the National Dairy Development Board's Oilseeds Project was carried out by a joint team in

1983. The broad recommendations made by the team were furnished to the Lok Sabha in reply to Unstarred Question No. 2369 on 12-3-1984. These are as under :

1. Procedure for licensing of processing facilities may be streamlined.
2. Centralised market analysis and forecasting functions may be developed.
3. The project strategy may be to stabilise year to year yield at a moderate level in rainfed areas rather than trying to substantially increase annual yields.
4. Society Secretaries should be given adequate training to perform their functions.
5. Where it is necessary to staff agricultural positions with non-agricultural candidates, intensive and formal training in agricultural subjects should be arranged for them.
6. There must be a firm commitment on the part of the State Governments and the NDDB to place well qualified people in the upper level management positions of the federations and to keep these people to their positions at least three to four years.
7. State federations should be divided into geographical regions and the processing plants Manager should be given semi-autonomous jurisdiction within their area.
8. The movement of raw material or finished products across region should be decided at federation headquarters.
9. Larger plants may be appropriate in irrigated areas where production, procurement and optimal capacity utilisation are more certain.
10. The State federations should gradually reduce the use of NDDB procurement support and begin utilising to the extent possible the commercial vehicles for procurement.

11. Procurement be conducted round the year.

(d) The Indian Council of Agricultural Research and other institutions have evolved the following improved varieties of different oilseeds crops :

Crop	Improved varieties
Groundnut	JL-24, Kadri-3, MA-10, C-355, RS-138, G-201, G2
Rapessed-mustard	RH-30, Sita, Kranti, RW-351, RLM-198, RLM-514.
Safflower	Tara, Bhima
Linseed	Neelam, SPS-77/23-10, Himalini, LHCK-39, LHCK-131, LHCK-21.
Sunflower	Surya, Morden, BSH-1, CO-1.
Niger	Phule-1, IGP-39, RCR-18.
Soyabean	Gaurav, Durga, Monetta

All these varieties with suitable production techniques have potential of increasing the yield level of these oilseeds crops.

**Lack of Adequate Safety Measures at Shri Ram and DCM Chemical Mills Complex Motinagar, Delhi**

1014. SHRIMATI BIBHA GHOSH GOSWAMI : Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware that the Shri Ram DCM Chemical Mills complex near Motinagar, Delhi lacks adequate safety measures and that its location in the densely inhabited area is positively dangerous;

(b) if so, the details thereof;

(c) whether Government propose to enquire into the matter;

(d) whether Government propose to take any action against the management of the said factory;

(e) if so, when and the nature of action to be taken; and

(f) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). Yes Sir. According to the Delhi Administration, M/s. Shriram Food and Fertilizers Ltd. located at Najafgarh Road, New Delhi, around which the area is densely populated poses a danger.

It is reported that recent inspection has revealed the inadequacies in the safety requirements, particularly in the event of :

—leakage in any of the liquid chlorine storage tanks;

—leakage from the transfer of liquid chlorine from one tank to another;

—absence of arrangements for neutralising the toxic gas before releasing it in the atmosphere;

—absence of automatic gas detection system with alarm for adequate warning; and

—lack of training to the workers in the use of protective equipment.

(c) to (f). The Delhi Administration is contemplating drastic action against the management for failure to lay down effective safety system to prevent a major disaster to the workers and the community.

**Provision of Basic Facilities in Laxmi Nagar, Trans Yamuna Area**

1015. SHRI VILAS MUTTEMWAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that the Delhi Development Authority is not paying any attention to the provision of basic facilities like surfaced roads and drainage in Laxmi Nagar, Trans-Yamuna area;

(b) if so, the reasons why the work of tarring the roads on which gravel layer was put some two years ago has not been started as yet;

(c) by what time the roads would be metalled with tar and drainage facilities will be provided; and

(d) the action taken in this regard during the last two months in this colony ?